

DIVISION BENCH
COURT - I

P-110

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/179(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	JAY AMBE PETROCHEM AND INFRA THROUGH SANJAY K. YADAV VS TECHNO GLOBAL SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Vishesh Shrivastav, Adv.] For the petitioner
Mr. Saurav Jain, Adv.]

Mr. K. M. Hossain, Adv.] For the Corporate Debtor
Mr. Arindam Paul, Adv.]
Mr. Rajyashree Mukherjee, Adv.]
Mr. Swagata Samanta, Adv.]
Mr. Debarati Das, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post the matter on **19/08/2024**.

Satyajit Roy
(Court Officer)